

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

Original Application No. 556 of 2010

Wednesday, this the 18th day of August, 2010

CORAM :

**Hon'ble Mr. Justice K. Thankappan, Judicial Member
Hon'ble Mr. K. George Joseph, Administrative Member**

A.S. Valsalakumari, Superintendent,
Regional Passport Office, Kochi. **Applicant**

(By Advocate – Mr. N. Nagaresh)

V e r s u s

1. Under Secretary (PVA), Ministry of External Affairs (CPV Division), Government of India, New Delhi.
2. Regional Passport Officer, Panampilly Nagar P.O., Cochin. **Respondents**

(By Advocate – Mr. Varghese John for Mr. Thomas Mathew Nellimoottil, ACGSC)

This application having been heard on 18.08.2010 the Tribunal on the same day delivered the following:-

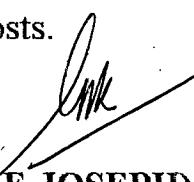
By Hon'ble Mr. Justice K. Thankappan, Judicial Member -

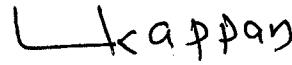
The counsel for the applicant submits that though the application was filed challenging the transfer order, subsequent event occurred in the office forced the applicant not to proceed with the case. Hence, the Original Application may be closed.

2. We have considered the request made by the counsel appearing for the applicant and if the applicant is not prosecuting the application, we have to dismiss the



application accordingly. Accordingly, the Original Application stands dismissed. No order as to costs.


(K. GEORGE JOSEPH)
ADMINISTRATIVE MEMBER


(JUSTICE K. THANKAPPAN)
JUDICIAL MEMBER

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